

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.16/BB/2017	-	For Hearing	230/ 232	Arris India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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	SATI. P. BAN SPT Leg 4	Advocate for petitioner	
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ORDER

Counsel for petitioner is present. Assistant from OL office is present. Counsel for petitioner reported that there is no comments on the OL report to be made by the petitioner company. No representation for ROC and RD. Till date he has not nominated any counsel to represent them. Counsel for petitioner informed that he had information that ROC has filed his report in the registry. Registry to put up if it is filed. Counsel for petitioner also filed synopsis. List it on 22/09/2017.


MEMBER(J)


MEMBER(T)